

and the amount of assistance or grants received;

(b) the amount of foreign assistance received for construction and maintenance of religious places;

(c) whether a ban has been imposed on

foreign assistance or grants for construction the maintenance of religious places; and

(d) if so, since when?

THE MINISTER OF HOME AFFAIRS
(SHRI MUFTI MOHAMMAD SAYEED):

(a):—	Year	Number of Associations	Amount in crores
	1	2	3
	1987	5917	516.10
	1986	5401	438.27
	1985	5099	317.51

(b) According to the latest available figures approximately Rs. 60 crores are reported to have been received as foreign contribution for construction and repair of all religious places.

(c) No such ban has been imposed on receiving foreign contribution for construction and maintenance of religious places.

(d) Does not arise.

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) A proposal to set up a National Ports Authority is under consideration of the Government.

(b) It envisages the setting up of a Central Ports Authority to oversee and coordinate the working and functioning of the ports without detracting from the powers which the Port Managements Presently enjoy.

[Translation]

Proposal for Fundamental Changes in Management of Ports

1746. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal to bring fundamental changes in management of Ports; and

(b) if so, the details thereof?

C-Dot Technology Transfer

1747. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the companies selected by C-Dot for technology transfer;

(b) the quantum of orders given and equipments if any procedure from each of these companies;

(c) whether it is also a fact that the